

an income of more than of Rs 6 lakhs per annum, including those holding constitution post, public representatives like MPs, MLAs/MLCs.

(c) No. Sir.

(d) Does not arise.

Impact assessment of demwe lower HE project in Arunachal Pradesh

*653. SHRI BIRENDRA PRASAD BAISHYA: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) the details of criterion followed by Government to issue environmental clearance to the Demwe Lower Hydro Electric (HE) Project on Lohit river in Arunachal Pradesh;

(b) whether any assessment is being made of adverse impact on environment, ecology, wildlife as well as serious impact on the livelihood of people living upstream and downstream of demwe lower HE Project;

(c) if so, the details thereof along with the steps taken in the regard;

(d) whether the impact assessment on Demwe Lower HE Project is null and void, which acquired environment clearance recently; and

(e) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRIMATI JAYANTHI NATARAJAN): (a) The Environmental clearance to Demwe Lower Hydro Power Project on Lohit River in Arunachal Pradesh has been accorded as per the provisions and procedures laid down under the Environment Impact assessment Notification, 2006.

(b) and (c) The Impacts on environment, ecology, wildlife as well as social impact due to the project have been assessed in the Environment Impact Assessment (EIA) report and the mitigation measures for these impacts have been provided in the Environment Management plan (EMP) prepared for the project. Further as per the stipulation in Environmental Clearance, a Downstream Impact Assessment Study up to Dibrugarh Town which is more than 100 km downstream of the project has been awarded. A Cumulative Impact Assessment of Hydro Power Project proposed in Lohit Basin has also been conducted.

(d) and (e) No such order has been issued by the ministry for Impact Assessment study for Lower Demwe HEP.